

CENTRAL ADMINISTRATIVE TRIBUNAL ALIAHABAD BENCH
ALIAHABAD

Allahabad this the 28th day of April, 1997.

Coram : Hon'ble Mr. T.L.Verma, Member-J
Hon'ble Mr. S. Dayal, Member-A

Original Application No. 257 of 1997.

1. Union of India, through Chief General Manager(T), East U.P.Circle, Lucknow.
2. Divisional Engineer(T), Mirzapur.
3. Sub-Divisional Officer(Telegraph), Mirzapur.

.....petitioners.

(C/A Sri Amit Sthalekar)

Versus

1. Genda Lal son of Sri Masuria Deen, C/o. Hind Mazdoor Sabha U.P.140/Sl32, Johnstonganj, Allahabad.

2. Presiding Officer, Central Industrial Tribunal cum-Labour Court, Kanpur.

...respondents.

O_R_D_E_R(Oral)

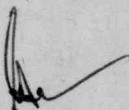
This application arises out of an award dated 19.6.1996 passed by the Presiding Officer, Central Government Industrial Tribunal-cum-Labour

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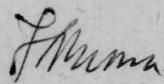
Court, Kanpur in I.D.Nos. 19,12,13,14,15,16,17,18,20,
21, 22,23,24 all of 1992.

2. It has since been held by the Hon'ble Supreme Court that matters arising out of the order by the Labour Court are not cognizable by this Tribunal.

3. This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicants from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised.



Member-A



Member-J

(pandey)